

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Office of the Registrar Judicial)

**N O T I F I C A T I O N**

No:- 17007

Dated:- 11/6/19

Pursuant to minutes of meeting held by Hon'ble Lawyers Chamber Committee dated 12.04.2017 read with 28.5.2019, it is notified for the information of all the advocates especially those who do not possess chamber in the Lawyers Chamber Building High Court Srinagar, that they shall apply for allotment of chamber in their favour only when formal invitation of applications for the same is made by the Registry. No separate application for allotment of chambers or change of allotment, unless spaces in the Lawyers Chambers Building High Court Srinagar are available, shall be entertained by the Registry.

**By order.**

Srinagar  
11.06.2019

Sd/-  
Registrar Judicial.

Copy to:-

1. Registrar General, High Court of J&K Sgr for information.
2. Estates officer, High Court Srinagar for information. He is directed to get the notice displayed on all the notice boards in the High Court Building as well as in the Lawyers Chambers Building.
3. Incharge NIC for uploading the notice on the official website of J&K High Court.

  
Registrar Judicial.